

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 07<sup>th</sup> February, 2018  
Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 08/2018(CZ)	Suraj Pagare & Anr. Vs State of M.P. & 5 Ors.	Mr. Varun Raj Nair, Adv.	
<b>AFTER NOTICE</b>				
2.	Original Application 03/2018(CZ)	Saleem Akhtar Shamsi V-Plan - Bhopal Vs. State of M.P. & Ors	Mr. Jitesh Dhanrajani, Adv. Mr. Sachin K. Verma, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
3.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 52/2017(CZ)	Akhil Vishnu Sharma Vs Water Resources Dept., MP	Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 77/2017(CZ) <b>(M.A.No.488/17)</b>	Dinesh Dubey Vs State of M.P. & 5 Ors.	Mr. Dinesh Dubey, Adv.	
6.	Original Application No. 141/2017(CZ)	Anas Ali Vs BMC & 4 Ors.	Mr. Varun Raj Nair, Adv.	
7.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corp.& Ors.	Mr. Ajay Gupta, Adv. Mr. Vivek Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 129/2017(CZ)(THC) <b>(W.P.No.12122/16)</b>	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	
9.	Original Application No. 88/2016(CZ) <b>(M.A.No.380/17)</b> <b>(M.A.No.445/17)</b> <b>(M.A.No.529/17)</b>	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 34/2015(CZ)	Nityanand Mishra <i>(Saraiyu River, Chitrakoot)</i> Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya SagarMishra,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	

FOR COMPLIANCE				
11.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. Commissioner Nagar Palika Nigam, Raipur & Ors	Ms. Arushi Chauhan, Adv.	

**Note :** **No Hon'ble Members is posted in this bench. The Cases listed on 07-02-2018 shall be adjourned to 20-03-2018.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)